

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha**

**STARRED QUESTION NO. : 15
TO BE ANSWERED ON THE 22nd July 2024
STRUCTURAL COLLAPSES AT AIRPORTS**

15. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether a series of structural collapses including the crumbling of canopies occurred at multiple airports recently creating concerns about safety at airports;**
- (b) if so, details of such occurrences in last four years and actions taken thereon;**
- (c) whether Government will institute a comprehensive inspection of all airport terminals in the country to prevent such incidents in future;**
- (d) whether it is a fact that currently there are no civil aviation rules that provide Bureau of Civil Aviation Security or Directorate General of Civil Aviation the authority to audit airport buildings; and**
- (e) if so, whether Government will take actions to formulate new rules in this regard?**

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

- (a) to (e) A Statement is laid on the Table of the House.**

STATEMENT IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 15 REGARDING "STRUCTURAL COLLAPSES AT AIRPORTS"

(a) & (b): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi. Also, kerb area Canopy made of tensile fabric, a non-structural element, tore at Jabalpur & Rajkot Airports. List of such occurrences and action taken thereon is placed at Annexure-I.

(c): This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1 and submit its report. Further, all the Airport Operators have been directed to carry out a Third Party Audit of structural stability of airport buildings and associated infrastructures through a reputed Government Institution/Body such as IITs, NITs, CBRI, EIL etc. All the Airport Operators have also been directed to carry out thorough evaluation of all civil, electrical and technical aspects of the building including the design, specifications and workmanship of the roof sheeting structure before the onset of monsoon every year.

(d) & (e): Airport Buildings are built following laid down standards/National Building Code. Further, Directorate General of Civil Aviation (DGCA) has published Civil Aviation Requirements Section 4 Series B Part I which deals with standards prescribed for airside infrastructure and DGCA carries out regular audits in the form of surveillance inspections/spot inspections to ensure compliance to these standards. It has also been decided to carry out Third Party structural audit by reputed agencies like IIT/NIT/Govt. Engineering Colleges, EIL etc.

Annexure-I with respect to Rajya Sabha Starred Q. No. 15

S.no.	Name of airport	Date of occurrence of issue	Details of structural collapse i/c crumbling of canopy during the last 4 years	Action Taken
1	Jabalpur	27.06.2024	A small portion of non-structural panel i.e. tensile fabric teared off due to unexpected accumulation of water during heavy rain. The accumulated mass of water came down with high impact due to gravity.	Restoration work has been initiated.
2	Delhi	28.06.2024	Due to heavy rain, forecourt canopy collapsed at Terminal 1D.	This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident.
3	Hirasar/Rajkot	29.06.2024	A small portion of non-structural panel i.e. tensile fabric was punctured to remove the accumulated water during heavy rain. Due to puncturing, Tensile fabric was teared off in one bay.	Restoration work has been initiated.